

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17108 JK (LD ) of 2023**

**DATED:- 15 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 15- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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*Reyaz Ali Bhat*  
15.12.23

**Annexure to the Government Order No. 17108-JK(LD) of 2023 dated 15.12.2023**

S No.	Case No.	Case Title	OIC
1	OWP No. 418/2019	Saja Bibi and others V/s State and others	Saqib Saleem, Tehsildar Chanapora
2	OWP No. 1121/2017	Shiban Krishan Raina V/s State of J&K and others	Kaiser Ahmad, Tehsildar Shalteng
3	OWP No 531 of 2017,	Abdul Ahad Wani vs State of JK and others	Aaliya Tabasum, Tehsildar Khanyar
4	OWP NO.1814/2018	Ghulam Nabi Bhat vs DivCom Kashmir Lalita Bhat Makhlan Lal Bhat My Cousins namely Triloki nath Bhat and others (Reader File)	Qaiser Mehmood, Tehsildar North
5	OWP NO. 1221/2018	Pran Nath Raina vs state	Ishfaq Ahmad Khan, Tehsildar Eidgah
6	OWP NO 1417/2018	Hafeeza Akhter and others vs state of J&K & others	Kaiser Ahmad, Tehsildar Shalteng
8	OWP No 379/2013,	Abdul Majeed Sofi vs state and others	Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar
9	OWP No 1127/2010	Karan Kumar Sharma and others vs state and others	Kaiser Ahmad, Tehsildar Shalteng.
10	WP(C) No. 2646,3078/2019, CM No. 6169/2019.	Mukhtar Ahmad Rather V/s State Of J&K and Ors.	Kaiser Ahmad, Tehsildar Shalteng
11	WP (C) No. 3810/2019, CM 7857/2019.	Riyaz Ahmad Mir V/s Union of India and Ors.	Maeen Azhar Kakroo, Tehsildar South
12	CCP(S) No.468/2021 in OWP No.228/2000	Mohammad Ashraf Dar and others V/S Nazir Ahmad & Ors	Rayees Ahmad Bhat, Assistant Commissioner, Revenue, Srinagar
13	WP(C) No.585/2021	Mohammad Sadiq Matt V/s UT of J&K and others.	Kaiser Ahmad, Tehsildar Shalteng
14	CCP(S) No.269/2021 in WP (C) No.924/2021	Ashish Kaul and another V/S UT of J&K & others in	Ishfaq Ahmad Khan, Tehsildar Eidgah
15	OWP No.2125/2015	Abdul Ahad Ahanger & others Residents of Aqilmir Khanyar V/S State and others.	Sandeep Singh Bali, Collector, Land Acquisition, PWD

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16	WP (C) No. 1160/2021	Chinar Construction Company Engineers and Contractors Lal Nagar Chanapora Srinagar through its Director Umar Bastal S/o Masood Ahmad Bastal Nishat Srinagar Vs Union Territory of J&K & Ors	Tariq Ahmad Shah, Accounts officer with DC Srinagar.
17	WPC No. 1662/2021	Bashir Ahmad Bhat alias Bashir Ahmad Bashir S/o Kh.Ghulam Muhammad Bhat R/o at Present Rose Lane, Chanapora Srinagar V/S UT of J&K & others.	Saqib Saleem, Tehsildar Chanapora
18	CCP(S) 13/2022 in WP © No.1802/2021	<u>MOHAMMAD IBRAHIM MOTI &amp; OTHERS V/S UT OF J&amp;K &amp; ORS</u>	Qaiser Mehmood, Tehsildar North
19	OWP No.2252/2018	Faiz Ahmad wani Vs State of J&K & Ors.	Qaiser Mehmood, Tehsildar North
20	WP (C) No. 1824/2021	Reyaz Ahmad Nattoo V/S UT of J&K & Others.	Qaiser Mehmood, Tehsildar North
21	WP(C) No. 2168/2021	Smt.Usha Koul and others Versus UT of J&K & others.	Saqib Saleem, Tehsildar Chanapora
22	WP (C) No.2544/2021	Bashir Ahmad Bhat and others Residents of Sangam Eidgah Srinagar V/S UT of J&K & others.	Ishfaq Ahmad Khan, Tehsildar Eidgah
23	CCP (S) 586/2021 in OWP No.320 of 2015	Ghulam Hassan Dar V/S Mr.Naresh Kumar and others	Sandeep Singh Bali, Collector, Land Acquisition, I&FC
24	WP (C) No.2556/2021, CM No.8081/2021	Manzoor Ahmad Dar V/S Financial Commissioner, Revenue & Ors	Maeen Azhar Kakroo, Tehsildar South
25	CM (M) No.12/2022, WP© No.972/2022	Altaf Hussain Wani & Ors V/S UT of J&K & others.	Kaiser Ahmad, Tehsildar Shalteng
26	WP (C) No.3472/2019	Mohammad Mushtaq Dar Vs UT of J&K & Ors	Saqib Saleem, Tehsildar Chanapora

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27	WP (C) No.575 of 2022, CMP No. 1421/2022	Captain Sami Ara D/o Ghulam Mohiuddin Raja R/o Jarnail Bagh Rainawari Srinagar V/S UT of J&K & others.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
28	WP (C) No: 670/2022	Ashwani Kumar S/o Late Shri Mani Ram Kumar R/o At present Talab Tillo, Jammu through his attorney holder Ghulam Mohiuddin Dar S/o Mohammad Shaban Dar R/o Nowgam Bypass Srinagar V/S V/s UT of J&K & others.	Saqib Saleem, Tehsildar Chanapora
29	WP © No.622/2022	Ateeqa Akhtar & others V/S UT of J&K & Ors	Saqib Saleem, Tehsildar Chanapora
30	WP © No.961/2022	Ghulam Mohammad Bhat and Anr.Vs UT of India & Ors	Maeen Azhar Kakroo, Tehsildar South
31	WP (C) No.1249/2022	Manzoor Ahmad Dar & others V/S UT of J&K & Ors.	Qaiser Mehmood, Tehsildar North
32	WP © No.1430/2022 dated: 15/07/2022	Mahvish Ayoub Vs UT of J&K & Ors.	Rayees Ahmad Bhat, Assistant Commissioner, Revenue, Srinagar
33	OWP No.2081/2015	Jyoti Koul V/S State of J&K & others.	Saqib Saleem, Tehsildar Chanapora
34	WP © No: 2136/2022	Ghulam Hassan Matoo & Ors V/S UT of J&K & others.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
35	OWP No: 224/2015 c/w OWP No: 107/2022, CPOWP No.136/2016, OWP No.639/1998	Mst.Rabia & Ors V/S State of J&K & others.	Kaiser Ahmad, Tehsildar Shalteng
36	CCP(S) No.07/2023 in WP(C) No.1996/2022	Vimal Matoo V/S UT of J&K and others	Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar
37	CCP(S) No.238/2023 in OWP No.1147 of 2009	Mst.Hameeda W/o Abdul Rashid Sofi R/o Vechar Nag Srinagar V/S State of J&K & others.	Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar
38	OWP No:670/2018	Mohan Lal Razdan and another Vs State of J&K & others in	Rakib Ahmad Ganie, Tehsildar Pantha Chowk

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39	CCP(S) No.507/2022 in OWP No. 181/2015	Firdous Ahmad Vs Mr.Shaliendar Kumar and Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
40	WP(C) No. 2480/2019	Abdul Majid Lone Vs State of J&K & Ors	Kaiser Ahmad, Tehsildar Shalteng
41	WP(C) No. 127/2023,	Habibullah Parray & ors Vs UT of J&K & ors.	Saqib Saleem, Tehsildar Chanapora
42	WP(C) No.199/2023,	Inhabitants of wani mohalla and mukhti mohalla through bashir ahmad lone Vs UT of J&K & ors.	Kaiser Ahmad, Tehsildar Shalteng
43	WP(C) No.422/2023	Mohammad Maqbool & Ors Vs UT of J&K & ors.	Qaiser Mehmood, Tehsildar North
44	CCP(S) No 24/2020 in OWP no. 667/2011	Kashmir Carpenters Union V/s State of J&K and others.	Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar
45	LPA No.48/2023,	titled Khurshid Ahmad & Ors Vs UT of J&K & Ors.	Kaiser Ahmad, Tehsildar Shalteng
46	WP(C) No.595/2023	Sheikh Nisar Ahmad & Ors Vs UT of J&K & ors.	Maeen Azhar Kakroo, Tehsildar South
47	WP(C) No.593/2023,	Bashir Ahmad Teli & Ors Vs UT of J&K & Ors.	Qaiser Mehmood, Tehsildar North
48	CCP(S) No.307/2022 in WP(C) No.1266/2020,	Showkat Ahmad Wani Vs A K Mehta & Ors	Qaiser Mehmood, Tehsildar North
49	WP(c) No.590/2023,	Hotel New Metro Vs UT of J&K & Ors.	Aaliya Tabasum, Tehsildar Khanyar
50	WP(C) No. 2706/2021	Ravi Ganjoo V/S UT of J&K and others.	Maeen Azhar Kakroo, Tehsildar South
51	OWP NO 828/2007	khurshid Ahmed Mir V/S M..L..KOUL ALIAS Sherabi	Maeen Azhar Kakroo, Tehsildar South
52	WP(C) No.530/2023	Shabir Ahmad Bhat & Ors VS UT of J&K & Ors.	Maeen Azhar Kakroo, Tehsildar South
53	WP(C) No.668/2023,	Raja Bano & Ors Vs UT of J&K & Ors.	Kaiser Ahmad, Tehsildar Shalteng
54	WP(C) No.694/2023	Rifat Ara Vs UT of J&K & Ors.	Qaiser Mehmood, Tehsildar North
55	OWP No.674/2006,	Chander Mohan Vs State of J&K & Ors.	Qaiser Mehmood, Tehsildar North

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56	OWP No. 580/2012 CMA No. 787/2012 CPOWP No. 87/2014,	Case titled Dr.Jawahar Lal & others Land Acquisition case for construction of New Assembly Complex Shaheed Gunj Srinagar	Sandeep Singh Bali, Collector, Land Acquisition, PWD
57	WP© No.1565/2023	Inhabitants of Noorbagh Cement Bridge Vs UT of J&K & Ors.	Rayees Ahmad Bhat, Assistant Commissioner, Revenue, Srinagar
58	WP(C) No.1085/2023	Hilal Ahmad Bhat & Ors Vs UT of J&K & Ors.	Rakib Ahmad Ganie, Tehsildar Pantha Chowk
59	WP(C) No.1139/2023	Ghulam Nabi Rather & Ors Vs UT of J&K & Ors.	Rakib Ahmad Ganie, Tehsildar Pantha Chowk
60	WP(C) No.1373/2023	Shakuntala Bhan Vs UT of J&K & Ors.	Ishfaq Ahmad Khan, Tehsildar Eidgah
61	WP(C) No.1264/2023	Indra Dhar and ors v/s UT of J&K and ors.	Qaiser Mehmood, Tehsildar North
62	WP(C) No.1363/2023	Fayaz Ahmad Mir & Ors Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
63	WP(C) No.1386/2023	Ishfaq Mir & Ors Vs UT of J&K & Ors.	Qaiser Mehmood, Tehsildar North.
64	WP(C) No.1603/2023,	Mst. Zubeida Akhter Vs UT of J&K & Ors.	Saqib Saleem, Tehsildar Chanapora
65	LPA No.118/2023	Ghulam Ahmad Chaku Vs Abdul Majeed Chaku & Ors.	Rayees Ahmad Bhat, Assistant Commissioner, Revenue, Srinagar
66	OWP No.188/2014	Mohammad Aslam Bhat Vs State of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
67	WP(C) No.1988/2023	Rouf Ali Baba Vs UT of J&K & Ors.	Rakib Ahmad Ganie, Tehsildar Pantha Chowk
68	WP(C) No.1829/2023	Abdul Hamid Nadaf & Ors Vs UT of J&K & Ors.	Maeen Azhar Kakroo, Tehsildar South
69	WP(C) No.2019/2023	Pushkar Nath Bagati & Ors Vs F.C. Revenue & Ors.	Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar
70	WP(C) No.2075/2023	Mtr. Taja Bibi Vs UT of J&K & Ors	Ishfaq Ahmad Khan, Tehsildar Eidgah
71	WP(C) No.1963/2023	Jagan Nath Bakshi Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD

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72	WP(C) No.1508/2023	Mrs. Preeti Jalali & Ors Vs UT of J&K & Ors.	Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar
73	WP(C) No.2276/2023	Mohammad Latief Sodagar & Ors Vs Mohammad Younis Teli & Ors.	Maeen Azhar Kakroo, Tehsildar South
74	WP(C) No.2185/2023	Khawaja Nizam Shah Vs UT of J&K & Ors.	Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar
75	WP(C) No.2174/2023	Mohammad Maqbool Dar & Anr Vs UT of J&K & Ors	Maeen Azhar Kakroo, Tehsildar South
76	WP(C) No. 2462/2023	Ghulam Mohammad Dar Vs UT of J&K & ors.	Kaiser Ahmad, Tehsildar Shalteng
77	WP(C) No.2467/2023	M/S Oasis Child Development Centre Vs UT of J&K & Ors.	Saqib Saleem, Tehsildar Chanapora
78	WP(C) No. 2556/2023	Nisar Ahmad Parray & Ors Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
79	WP(C) No.2516/2023	Sheikh Farooq Ahmad & Ors Vs UT of J&K & Ors.	Qaiser Mehmood, Tehsildar North
80	CCP(S) No.377/2023 in OWP No.2348/1992	Virendra & Anr Vs Piyush Singla & Ors.	Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar
81	WP(C) No.2163/2023	Manzoor Ahmad Bhat & Ors Vs UT of J&K & Ors.	Saqib Saleem, Tehsildar Chanapora
82	WP(C) No.2366/2023	Raouf Goroo Vs UT of J&K & Ors.	Rayees Ahmad Bhat, Assistant Commissioner, Revenue, Srinagar
83	LPA No.148/2023 in OWP No.1339/2014	M/S H.A. Rahim & Company Vs UT of J&K & Ors.	Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar
84	WP(C) No.2658/2023	Reyaz Ahmad Wani Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
85	WP(C) No.2702/2023	Abdul Rehman Mir & Ors Vs UT of J&K & Ors.	Maeen Azhar Kakroo, Tehsildar South
86	WP(C) No.374/2022	Abdul Khaliq Dar Vs UT of J&K & Ors.	Sandeep Singh Bali, Collector, Land Acquisition, PWD

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87	WP(C) No.2790/2023	Rafeeq Ahmad Khan Vs UT of J&K & Ors.	<b>Maeen Azhar Kakroo, Tehsildar South</b>
88	WP(C) No.1877/2021	Mohammad Faheem Baba Vs UT of J&K & Ors.	<b>Maeen Azhar Kakroo, Tehsildar South</b>
89	WP(C) No.2766/2023	Noor Mohammad Wani Vs UT of J&K & Ors.	<b>Maeen Azhar Kakroo, Tehsildar South</b>
90	WP(C) No.2799/2023	Baldev Singh Raina Vs UT of J&K & Ors.	<b>Sandeep Singh Bali, Collector, Land Acquisition, PWD</b>
91	OWP No,517/2013	Raj Kumar Khazanchi & Ors Vs State of J&K & Ors.	<b>Sandeep Singh Bali, Collector, Land Acquisition, PWD</b>
92	WP(C) No.2849/2023	Sheikh Tariq Ahmad Vs UT of J&K & Ors.	<b>Kaiser Ahmad, Tehsildar Shalteng</b>
93	CM(M) No.321/2023	Zubair Ahmad Sofi & Ors Vs Abdul Majid Khan & Ors.	<b>Saqib Saleem, Tehsildar Chanapora</b>
94	WP(C) No.2756/2023	Bashir Ahmad Bhat & Ors VS UT of J&K & Ors.	<b>Ishfaq Ahmad Khan, Tehsildar Eidgah</b>
95	WP(C) No.2937/2023	Ghulam Ahmad Bhat Vs UT of J&K & Ors.	<b>Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar</b>
96	WP(C) No.2911/2023	Inhabitants of Iqbal Colony Sonwar Vs UT of J&K & Ors.	<b>Maeen Azhar Kakroo, Tehsildar South</b>
97	WP(C) No. /2023	Kanaya Lal (Reshi) & Anr Vs UT of J&K & Ors.	<b>Syed Shabir Ahmad, Additional Deputy Commissioner, Srinagar</b>
98	WP(C) No.2973/2023	Al Huda Islamic Public School Vs UT of J&K & Ors.	<b>Rakib Ahmad Ganie, Tehsildar Pantha Chowk</b>
99	WP(C) No.2581/2021	Radha Krishan Koul Vs UT of J&K & Ors.	<b>Nasir Mehmood, Assistant Commissioner, Nazool, Srinagar</b>
100	WPC No. 1040/2020	MuzzafarMohiudin Mir v/s UT of J&K &Ors	<b>Imtiyaz Ahmad Budoo (Tehsildar Budgam)</b>
101	LPAOW No. 88/2017	AzumAfandi&Anr. V/s State of J&K &ors	<b>Imtiyaz Ahmad Budoo (Tehsildar Budgam)</b>
102	WPC No. 2593/2022	Tyndale Biscoe &Mallinson Society V/s UT of J&K &ors	<b>Imtiyaz Ahmad Budoo (Tehsildar Budgam)</b>

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103	CCP(S) No. 246/2023 IN WPC No. 101/2023	Mst. Fazilat Begum v/s Vijay Kumar Bidhuiri&Ors.	Imtiyaz Ahmad Budoo (Tehsildar Budgam)
104	WPC No. /2021	Haseena Begum V/s UT of J&K &Ors.	Imtiyaz Ahmad Budoo (Tehsildar Budgam)

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